Annexure-7 ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION Name of the corporate debtor: Date of commencement of CIRP: 14-06-2024, Order Recd on 18-06-PRIVATE LIMITED 2024)

List of creditors as on: 11-07-2024

List of operational creditors (Government dues)

	(Amount in Rs)													
SI.	Details of claim received			Details of claim admitted						Amount of	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
No										contingent claim	mutual dues,	admitted	under verification	
	Name of creditors	Date of receipt	Amount claimed	Amount of claim	Nature of claim				% of voting		that may be set-			
				admitted		by security interest	covered by	related	share in CoC,		off			
							guarantee	party?	if applicable					
_														
1														
	N/A													